

हादसे की संभावनाएं बढ़ती हैं। अब सर्दियों का मौसम आ रहा है, ट्रेन्स लेट भी होंगी तथा और भी कई समस्याएं आएंगी, तो उसमें हम क्या सुविधाएं यात्रियों को देने जा रहे हैं?

इन सब बढ़ते हुए केसेज और कम फैसिलिटीज के लिए मैं सरकार से निवेदन करूंगा कि इस समस्या के समाधान के लिए वह एक well strategy बनाए, ताकि हम तोड़-फोड़ और ऐसी ही अन्य घटनाओं को रोक सकें। यह इसलिए भी महत्वपूर्ण है, क्योंकि अभी रेलवे स्टेशंस का रिडेवलपमेंट प्लान चल रहा है, अपग्रेडेशन प्लान चल रहा है। उसको जल्दी से जल्दी पूरा किया जाए और ज्यादा से ज्यादा रेलवे स्टेशंस इस प्लान में शामिल किया जाए, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Ashok Kumar Mittal: Dr. V. Sivadasan (Kerala), Dr. Amar Patnaik (Odisha), Dr. Fauzia Khan (Maharashtra), Shri Sanjeev Arora (Punjab), Dr. John Brittas (Kerala), Dr. Santanu Sen (West Bengal), Shri A. A. Rahim (Kerala), Shri Abir Ranjan Biswas (West Bengal) and Dr. Sasmit Patra (Odisha), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu).

**Need to address challenges of *Pradhan Mantri Jan Arogya Yojana*
(PM-JAY) Programme**

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, thank you for giving me this opportunity to raise a very important question. The Ayushman Bharat, the PM-JAY, is a flagship programme of the Government. This noble initiative strives to give a comprehensive health coverage to the poor and vulnerable. But, in spite of five years from the starting of the programme, there still suffers several challenges which this entire Yojana faces like, low level of awareness, uneven distribution of empanelled hospitals, shortage of healthcare, infrastructure and equipment, shortage of doctors and other human resources. The empanelled private hospitals also have certain issues, which they voice to many of us, Member of Parliament, namely, reimbursement, delay in payments, complaints of low package rates and cumbersome process and procedures. Some very, very serious issues regarding the implementation have come to the fore after a CAG report on the performance audit of the Ayushman Bharat Yojana was made. According to this report, not only are there invalid names and unrealistic date of births of lakhs of beneficiaries, but also issuance of duplicate PM-JAY IDs, ineligible households which have got registered as beneficiaries, to whom crores of money has already gone from the Government coffers. Sir, in addition, the Report reveals that the benefit of the scheme has got extended to people, who are dead, shown to have availed treatment after such

death. Some patients are shown as admitted in multiple hospitals at one given time. There are some cases where surgeries were shown after discharge. There are dates in the record showing discharge before admission. All these numbers run in thousands if not lakhs, resulting in expenditure of several hundred crores. Further, Sir, shockingly the report reveals that in all, as many as 9.85 lakh beneficiaries have been linked to the same mobile numbers which do not exist at all. All these are resulting in crores of money being disbursed in contravention of the guidelines. The report also points out that some of the empanelled health care centres neither fulfill the minimum criteria of support system and infrastructure nor conform to the quality standard criteria. In several cases, the mandatory compliances like fire safety measures, bio-medical waste management, pollution control, even hospital registration certificate, have not been followed. However noble the intention of the scheme, PM-JAY is suffering from glaring irregularities and need to be amended at the earliest; or else, this would tantamount to playing with the lives of the poor. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Zero Hour mention raised by the hon. Member, Shrimati Vandana Chavan: Dr. John Brittas (Kerala), Shri Abir Ranjan Biswas (West Bengal), Dr. Santanu Sen (West Bengal), Dr. Fauzia Khan (Maharashtra), Dr. Sasmit Patra (Odisha), Dr. Amar Patnaik (Odisha), Shi Jawhar Sircar (West Bengal), Shri Sanjeev Arora (Punjab), Shri M. Shanmugam (Tamil Nadu), Shri A. A. Rahim (Kerala), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Sandosh Kumar P. (Kerala), Shrimati Phulo Devi Netam (Chhattisgarh), Shri Kanakamedala Ravindra Kumar (Andhra Pradesh) and Dr. V. Sivadasan (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu).

The next speaker is Shri Iranna Kadadi; demand to organise a National level Program on Kittur Rani Chennamma.

Demand to organise a National Level Program on Kittur Rani Chennamma

SHRI IRANNA KADADI (Karnataka): * "Sir, from the pages of history, we have learnt that lakhs of people have participated in our Nation's Independence Struggle. For the first time, a brave lady revolted against the mighty British Empire, the empire on which the sun would never set. She was the torch-bearer of the independence struggle; she

*English translation of the original speech delivered in Kannada.